

NATIONAL LAW UNIVERSITY ODISHA



सत्ये स्थितो धर्मः

# Constitutional Law Society



*presents*

1st  
CLS - NLUO

# Essay Writing Competition



## Overview

### About the institution

---

National Law University Odisha, Cuttack was established by Act 4 of 2008 by the Odisha State Legislature keeping in mind an enunciated vision of advancement of learning, teaching, research, diffusion of knowledge in the field of law and catering to the needs of society by developing the professional skills of those intending to take up the professions of Advocacy, Judicial Services, Legal services, and so on. National Law University, Odisha is committed to providing an atmosphere in which academic excellence is the foremost priority for students. Along the lines of this vision, NLUO has significantly catered to the needs of the research in various legal fields by paving way for various dedicated research centres and societies. Such endeavours enable students to pursue individual interests and take part in various literary and recreational activities throughout the academic year.

The Constitutional Law Society is one of such initiatives of NLUO which aims at promoting study, research, and informed deliberation in the field of Constitutional Laws, and its allied subjects with a policy and application-oriented purpose.



## Overview

### About the Constitutional Law Society

---

The Constitutional Law Society of National Law University Odisha was established in 2018 with a vision to provide a platform for public discourse and deliberation vis-à-vis Constitutional Law. Constitutional Law Society NLUO seeks to supplement an accessible forum for intellectual discourse and shape the discussion of the most important and relevant issues of constitutional law through meticulous scholarship, public lectures and seminars, and research through independent projects, conferences, and co-operation with other institutions and individuals engaged in constitutional study.

The Constitutional Law Society, National Law University Odisha endeavours through the course of its activities to foster awareness about the subject and its importance. The purpose behind the establishment of the Society is to generate debate and dialogue on various nuances of the subject of Constitutional Law. The activities undertaken by the committee shall be aimed at enabling the students to have a holistic understanding of constitutional principles and constitutional jurisprudence.



## Event Timeline

01 November 2023	Call for submissions
30 November 2023	Last date for registration
10 December 2023	Last date for submission
10 January 2024	Declaration of results



## Event Details

The 1st NLUO - CLS Essay Writing Competition invites participation from all students of law in the form of essays containing deliberations over various topics of contemporary relevance.

### Mode

---

The competition shall be conducted in **Online** mode.

### Eligibility

---

- Students pursuing Five-Year/Three-Year LLB Discipline
- Students pursuing One-Year/Two-Year LLM Discipline
- Students pursuing any other undergraduate or postgraduate law degree from any recognized university

### Themes for the Essays

---

The following are the themes of the event. Participants are thus, encouraged to demonstrate their understanding of any one topic that they choose through short and succinct essays according to the submission guidelines.



## Essay Themes

1

### One Nation, One Election

The concept of 'One Nation, One Election' centres around the idea of conducting simultaneous elections throughout the country for both Lok Sabha and State Assemblies. Recently, the Central government set up a committee to examine the various aspects of implementing the idea. A political storm for and against this idea has surfaced given the 2024 General Elections being just round the corner. What are the constitutional implications of such implementation remains to be seen and must be debated upon. The participants may engage with this topic, and via critical analysis, debate for or against the same.

2

### Uniform Civil Code

Should we have a separate act that unifies all the personal civil laws of every religion, where each chapter deals with a different aspect of personal law? When there are so many different customs and religions present in India, will it not hinder the diversity of the country? The customs and beliefs of northeast India, for example, are very different from those of the rest of the country. The question of whether a uniform civil code would not invade the personal liberty of the people is also very important. It is very important to address these concerns before bringing the bill to the floor. It may also be argued that a uniform civil code would be unnecessary if the government ended discriminatory practices and made all civil laws equal in their treatment of minorities. The participants may engage with this topic, and via critical analysis, debate for or against the same.



## Essay Themes

3

### Data Protection Laws

---

The newly introduced Digital Personal Data Protection Bill, 2023 is a response to the global concern about personal data protection, similar to GDPR in Europe. It attempts to safeguard the right to privacy, which was recognized as a fundamental right by the Apex Court in the KS Puttaswamy judgment. However, concerns remain about state interception and transparency.

While it does attempt to modernize India's data protection laws, questions about its alignment with the constitution still prevail. The key issues revolve around the state's ability to intercept data and the level of transparency it provides.

4

### Democracy v. Popular Support: Constitutional safeguards to Majoritarianism

---

The tension between democracy and popular support underscores the importance of constitutional safeguards against majoritarianism. While democracy thrives on the will of the majority, it should not jeopardize individual rights or minorities' interests. Constitutions serve as crucial bulwarks in this delicate balance. They establish and protect fundamental rights, enshrine the rule of law, and establish a system of checks and balances. These safeguards ensure that the majority's will cannot lead to the tyranny of the majority, preserving the integrity of democratic systems and fostering stable, just societies where the rights and freedoms of all citizens are upheld, regardless of prevailing public sentiment. Participants may use the various instances of clashes between majority rule and true democracy in India and give their insights in this topic.



# Competition Guidelines

## General

---

- Submissions shall be made in **.doc/.docx** format (Word 2007 or 2010 or 2013)
- All submissions are to be made via a google form. (Note: write your name and co-author's name as the filename. Example: John Davidson.docx or John Davidson, Jay David.docx)
- Manuscript word limit: **1500-2500** (excluding endnotes and abstract)
- Abstract of 50-100 words (not inclusive within the total word count) must be at the top of the manuscript.
- Referencing must be through hyperlink, If necessary, any uniform method of end-noting may be used.
- Submission date: on or before **10 December 2023**.
- Your essay should be error-free: grammar, spelling, punctuation etc. – your paper must be original and plagiarism free. **Use of AI is strictly prohibited.**

## Formatting

---

- Font style: **Times New Roman**
- Size: **12**
- Line spacing: **1.5**
- All text should be **justified**





## Competition Guidelines

### Process of Registration

---

- Registration to be done via [this form](#) by the 30th of November, 2023.
- Registration fee is as follows for all participants:
  - a. **Single Authorship: ₹150**
  - b. **Co-Authorship: ₹200**
- All participants are requested to pay the registration fee in the following way:
  1. Click on the URL - <https://www.onlinesbi.sbi/sbicollect/icollecthome.htm>
  2. Click on Educational Institutes on the SBI Collect Home Page .
  3. In the search bar, type “NATIONAL LAW UNIVERSITY ODISHA” and select the same from the drop-down menu.
  4. Select Payment Category “Registration for Seminar and Events”. Furnish required details and make payment.
  5. Download the SBI Collect Receipt.
- After payment, kindly fill the [google form](#) and register for the event.

### Process of Submission

---

- Submission must be done to be done via [this form](#) by the 10th of December, 2023.
- Please ensure that details provided in the registration form is same as in the submission form.



## Competition Guidelines

### Process of Evaluation

---

- All the essays will go through a double-blind peer-review process
- The review shall be in two stages:
  1. Technical Review: The article shall be checked for plagiarism and AI-usage along with language and grammar.
  2. Content Review: Review on whether it fulfills criteria of contemporariness, relevance, novelty.
- It is recommended that authors visit the [CLS-NLUO Blog](#) to get a better understanding on the type of submissions that are approved by the Editorial Board.

Manuscripts not in conformity with these guidelines may be rejected at the sole discretion of the Editorial Board.

The Editorial Board reserves the right to send the manuscripts back to the authors for any modification(s) at any stage, in the event of non-conformity with any of the submission guidelines.

The Editorial Board may, in its absolute discretion, waive any of the above rules or amend the process. In case of any dispute or ambiguity, the decision of the Editorial Board shall be final and binding.



## Awards

### Winners

---

₹5,000 Cash Prize + Publication in CLS Blog (After Incorporating Reviewer Comments) + Certificate

### Runners Up

---

₹3,000 Cash Prize + Publication in CLS Blog (After Incorporating Reviewer Comments) + Certificate

### Second Runners Up

---

₹1,000 Cash Prize + Publication in CLS Blog (After Incorporating Reviewer Comments) + Certificate

### Participants

---

Certificate of participation



Constitutional Law  
Society

1st  
CLS - NLUO

# Essay Writing Competition

## Contact Details

---



+91 98310 72389 / +91 99036 98882



[editorial.cls@nluo.ac.in](mailto:editorial.cls@nluo.ac.in)



[nluo\\_cls](https://www.instagram.com/nluo_cls)

Scan for payment URL

